

NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
CAUSE LIST OF COURT NO. 2

Date : 25th September, 2018
Time : 10.30 A.M.

HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE
JUDICIAL MEMBER

HON'BLE DR. SATYAWAN SINGH GARBYAL
EXPERT MEMBER

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR PRONOUNCEMENT OF JUDGMENT			
1.	Appeal No. 15/2017 (M.A. No. 772/2017 & M.A. No.1581/2017) WITH	M/s Arpit Marbles Private Limited Vs. State of Rajasthan & Anr.	Mr. Sachin K Verma & Ms. Kanupriya Tiwari, Advs. for Applicant Mr. Shiv Mangal Sharma, AAG with Mr. Saurabh Rajpal, Adv. for State of Rajasthan
2.	Appeal No. 16/2017 (M.A. No. 774/2017 & M.A. No. 1582/2017) WITH	M/s Arpit Marbles Private Limited Vs. State of Rajasthan & Anr.	Mr. Sachin K Verma & Ms. Kanupriya Tiwari, Advs. for Applicant Mr. Shiv Mangal Sharma, AAG with Mr. Saurabh Rajpal, Adv. for State of Rajasthan
3.	Appeal No. 17/2017 (M.A. No. 776/2017 & M.A. No. 1583/2017) WITH	M/s Arpit Marbles Private Limited Vs. State of Rajasthan & Anr.	Mr. Sachin K Verma & Ms. Kanupriya Tiwari, Advs. for Applicant Mr. Shiv Mangal Sharma, AAG with Mr. Saurabh Rajpal, Adv. for State of Rajasthan
4.	Appeal No. 18/2017 (M.A. No. 778/2017 & M.A. No. 1584/2017)	M/s Arpit Marbles Private Limited Vs. State of Rajasthan & Anr.	Mr. Sachin K Verma & Ms. Kanupriya Tiwari, Advs. for Applicant Mr. Shiv Mangal Sharma, AAG with Mr. Saurabh Rajpal, Adv. for State of Rajasthan
FOR DIRECTION			
5.	Original Application No. 386/2018 (Earlier O.A. No.70/2016 & Earlier O.A. No.35/2013)	Parminder Singh & Ors. Vs. Punjab Pollution Control Board & Ors.	Mr. Naginder Benipal, Adv. for PPCB Mr. Rajkumar, Adv. for CPCB Mr. Sunil Prakash Sharma, Adv. for R-6 & 7 Mr. Fahad Imtiaz, Adv. Mr. Rahul Narayan, Adv. for R-9
6.	Original Application No. 643/2018 (Earlier O.A.No.144/2017)	K. P. Singh & Ors. Vs. U. P. Pollution Control Board & Ors.	Status Report filed by Ms. Priyanika Swami, Adv. for Nagar Nigam Ghaziabad
7.	Original Application No. 646/2018 (Earlier O.A.No.550/2016)	Ram Ji Vyas Vs. Union of India & Ors.	Compliance Report filed by Mr. Gaurav Kumar Bansal & Mr. Rahul Khurana, Advs.
FOR ADMISSION			
8.	Original Application No. 664/2018	Village (Dweep) Panchayath Vs. District Magistrate cum District Collector, Lakshadweep	
9.	Original Application No. 665/2018	Spandana Jana Sewa Samaste Vs. State of Karnataka	
FOR COMPLETION OF PLEADINGS			
10.	Original Application No. 464/2017	Khushi Sewa Sanstha Vs. The State (Govt. of NCT of Delhi) & Ors.	Mr. Alamgir & Mr. Mohammad, Shadam, Advs. for Applicant Mr. Tarunvir S. Khehar, Adv. for R-1, 2 & 4 Ms. Priyanka Swami, Adv. for State of UP Mr. B. V. Niren, Adv. for CGSC Mr. Ravindra Kumar, Adv. for Noida Ms. Puja Kalra, Adv. for SDMC Mr. Dinesh Jindal, LO for DPCC Mr. Sameer Abhyankar, Adv.

11.	Original Application No. 491/2017 (M.A. No.971/2017)	Tanveer Ahmed Khan Vs. Govt. of NCT of Delhi & Ors.	Mr. Sanjay Kumar, Adv. for Applicant Mr. Tarunvir Singh Khehar, Adv. for R-1 & 3 Mr. Rajesh K. Singh, Adv. for MoEF Mr. Gajendra Mohan Chand, Adv. for R-4&5 Mr. Anant Aggarwal, Adv. for R-4 & 6 Dr. Mohd. Iqbal, Adv. Mr. Sharad Chauhan (LC)
12.	Original Application No. 300/2018 WITH	M/s Hotel Shivalik Retreat Vs. State of Himachal Pradesh & Ors.	Mr. Rajul Shrivastav, Adv. for Applicant Mr. Manish Kumar, Adv. for State of HP Mr. Archit Upadhyay, Adv. for R-5 Mr. Divya Prakash Pandey, Adv. for HPPCB Ms. Deep Shikha Bharti, Adv.
13.	Original Application No. 393/2018 (M.A. No. 911/2018)	M/s Hotel Shivalik Retreat Vs. State of Himachal Pradesh & Ors.	Ms. Geeta Luthra, Sr. Adv. with Mr. Altamish Siddiki, Adv. for Applicant Mr. Manish Kumar, Adv. for R-1 Mr. Divya Prakash Pandey, Adv. for R-3 Mr. Rajesh K. Singh, Adv. for MoEF Mr. Aditya Dhawan, Adv. for HPSEB
14.	Original Application No. 352/2018	Shyam Sunder Joshi Vs. Union of India & Ors.	Mr. Shyam Sunder Joshi, Adv. in person Mr. Attin Shankar Rastogi, Adv. for MoEF Mr. B. V. Niren, Adv. for R-2 Mr. Rajkumar, Adv. for CPCB Mr. Amit Tiwari, Adv. for State of UP Mr. Pradeep Misra, Adv. for R-5 Mr. Manu Yadav, Adv. for R-6
15.	M.A. No. 755/2018 IN Execution Application No. 14/2016	Atul Bharadwaj Vs. Himachal Pradesh Pollution Control Board & Ors.	Mr. Gaurav K. Bansal, Adv. for Applicant Mr. Aditya Dhawan, Adv. for HPSEB Mr. Manish Kumar, Adv. for State of HP Mr. Divya Prakash Pande, Adv. for HPSPCB Mr. Attin Shankar Rastogi, Adv. for MoEF
FOR HEARING			
16.	Original Application No.32 (T _{HC})/2014 (M.A. No. 921/2018) (CWP No. 9503/2012) (PH)	Kishan Paryavaran Sangaharsh Samiti, Jaipur Vs State of Rajasthan & Ors.	Mr. Dipesh Choudhary, Adv. for Applicant Mr. Shiv Mangal Sharma, AAG with Mr. Lokendra Singh & Mr. Saurabh Rajpal, Adv. for State of Rajasthan & RSPCB Mr. Manish Shishodia, Adv. Mr. Rakesh, Adv. for R – 2 Mr. Sanyat Lodha, Adv. for R-4 Mr. Pinaki Mishra, Sr. Adv. with Mr. Vinay Kothari, Adv. for R – 5 Mr. Sanjeet Purohit, Adv. for RIICO & Ministry of Textile Mr. Balendu Shekhar, Adv. for MoEF Mr. Rajkumar, Adv. for CPCB
17.	Original Application No. 215/2016	Central Pollution Control Board Vs. Chief Executive Officer	Ms. Pinki Anand, ASG with Mr. Balendu Shekhar, Adv. for Applicant Mr. S. P. Singh, Sr. Adv. with Mr. Raunak Parekh, Adv. for R-1 & 4 Mr. Taru Singh, Adv. for R-3 Mr. Raman Yadav, Adv. for R-5 Mr. Pradeep Mishra, Adv. for R-6 Mr. Sharad Chauhan, Adv. for R-7 Mr. Utkarsh Sharma, Adv. Mr. Amit Tiwari, Adv. for State of UP Mr. I. K. Kapila, Adv. for UP Jal Nigam Mr. Mukul Singh, Adv.

18.	Execution Application No. 22/2017 IN O.A. No. 327/2015	Doaba Paryavaran Samiti Vs. Union of India & Ors.	Mr. Gaurav K. Bansal, Adv. for Applicant Mr. Krishna Kumar Singh, Adv. for MoEF Mr. Rahul Verma, AAG with Mr. Jaswant Singh, Adv. for State of Uttarakhand Ms. Deep Shikha Bharti, Adv. for State of UP Mr. Manish Kumar, Adv. for State of HP
19.	Original Application No. 613/2017 WITH	Mohd. Javed Asghar Vs. M/s Upper Ganges Sugar and Industries Ltd. (Distillery Unit) & Ors.	Ms. Preeti Singh, Adv. for Applicant Ms. Deep Shikha Bharti, Adv. for UP Mr. B. V. Niren, Adv. Ms. Antima Bazaz, Adv. Mr. Pradeep Misra, Adv. for UPPCB Mr. Rajkumar, Adv. for CPCB Mr. Satish Kumar, Adv. for CPCB
20.	Original Application No. 614/2017	Mohd. Javed Asghar Vs. State of U.P. & Ors.	Ms. Preeti Singh, Adv. for Applicant Ms. Deep Shikha Bharti, Adv. for UP Mr. B. V. Niren, Adv. Mrs. Jaswinder Kaur, Adv. Mr. Rajkumar, Adv. for CPCB
21.	Original Application No. 35/2018	Dr. Tej Singh Hada Vs. Union of India & Ors.	Mr. S. C. Sagar, Adv. for Applicant Mr. Rajesh Kumar Singh, Adv. for R-1 Mr. Tarunvir Singh Khehar, Adv. for R-2 & 5 Mr. Sharmila Upadhyay, Adv. for CPCB Ms. Sakshi Popli, Adv. with Mr. Dinesh Jindal, LO for DPCC Mr. Balraj Singh, Adv. for SDMC Mr. Lakhan Lall, Adv. for R-6
22.	Original Application No. 140/2018 (Earlier O. A. No. 197/2015 (SZ))	Joshine Antony Gau Gyan Foundation Vs. Commissioner Corporation of the City of Belgavi & Ors.	Mr. Ayush Anand, Adv. for Applicant Mr. Vinayak Gupta, Adv. for MoEF Mr. Mukesh Kumar, Adv. for NHAI Mr. Satish Kumar, Adv. for CPCB Mr. Devraj Ashok, Adv. for State of Karnataka & PCB
23.	Original Application No. 154/2018 (M.A. No. 434/2018)	Society for Protection of Environment and Biodiversity Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant Mr. Keshav Mohan, Adv. for R-1 Mr. Ankit Verma, Adv. for State of UP Ms. Deep Shikha Bharti, Adv. for UP Mr. Pradeep Misra, Adv. for UPPCB Mr. Shlok Chandra, Adv. for CPCB Mr. Manoj Kumar, Adv. Mr. Nikhilesh Ramachandra, Adv. for R-9 Mr. Ajit Sharma, Adv. for R-41
24.	Original Application No. 176/2018 (M.A. No. 508/2018) (Earlier O. A. No. 183/2016 (SZ))	Shri Vinay Shivanand Nayak Vs. State of Karnataka & Ors.	Mr. Radhakrishna Hegde, Adv. for Applicant Mr. Devraj Ashok, Adv. for Karnataka Mr. Dhruv Pal, Adv. for MoEF Mr. Saransh Jain, Adv. Mr. R. S. Aegde, Adv. for R-3 Mr. S. Pattjoshi, Sr. Adv. with Mr. Azmat H. Amanullam, Adv. for R-7 Mr. Kartik Seth, Adv. for R-11

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